

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA 818/99

New Delhi this the 18th day of May, 1999.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

In the matter of

Shri Sukh Pal
Son of Shri Ganga Dhar
Ex. Casual Labour-Mason
(Service Card No. 195/84),
(DLI Division), Central Hospital,
Northern Railway, New Delhi

and at present residing at
H.No. A-212, Puran Camp, Tajpur Pahari,
Jaitpur Road, Badarpur,
New Delhi-110044.

(By Advocate Shri Jati Ram)

... Applicant

Versus

1. Union of India through its Secretary,
Ministry of Railways,
New Delhi-1
2. The Divisional Railway Manager,
Northern Railway, DRM Office,
New Delhi.

.. Respondents

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Heard.

2. Learned counsel for the applicant seeks permission to withdraw the OA with liberty to file fresh application complete in all respects.
3. Permission as prayed for above is granted with liberty to the applicant to file fresh OA in accordance with law.
4. Under the circumstances OA is dismissed as withdrawn.

Lakshmi
(Smt. Lakshmi Swaminathan)
Member (J)

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